

## Declaration of Assets and Liabilities

Year 2025-26

I, NISHA NAYAN, son/daughter/wife of SONU KUMAR PANDIT

aged 30 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as ASSISTANT SECTION OFFICER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000/-	Sonu Kumar Pandit			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2000/- in SBI <del>Rs. 2,20,971</del> in PPF in SBI	5000/- in AXIS and 3000/- in HDFC			
(iii)	Bonds, Debentures and Shares in companies	NIL				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	₹ 4502/- Annu Pr. in LIC 2500/- monthly Pr. in LIC	₹ 53210/- Annu Pr. in LIC			
(v)	Motor Vehicles (details of make, etc.)	Scooty - Plasma - BSVI	Car - Hyundai Venue - AS04X2223			
(vi)	Jewellery (give details of weight and value)	100g gold	Platinum - 196000/-			
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	361.25 ft <sup>2</sup> in Baran Patna.				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.2026
(a)	(i) Loans from Banks	₹ 10,00,000/- SBI	5,13,965/-
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

*K. Disha Nayyar*

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2025-26 ₹ 46597/- paid - BPPPN6951J	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		Nil
	(iii) Sales Tax [Only in case of proprietary business]		Nil
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-     (DD/MM/YYYY)

Class/Group :-   (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... *Nisha Nayan*

Name of Employee: ..... NISHA NATAN

Designation: ASSISTANT SECTION OFFICER

Department: BIAS

Place: *PATNA*

Date: 13.02.2026

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*Nisha Nayan*